

(PPA)/State Government, CAG in its report has pointed out that payments of ₹ 72.13 crore was made by Government of Andhra Pradesh (GoAP) outside the agreement conditions. The GoAP has clarified in its Action Taken Note (ATN) on the above Report that such payments were made in the exigencies of work to GAIL and HPCL and for procurement of land, steel etc. on behalf of contractor to facilitate faster execution of the project. The same are recovered from the running bills of the contractor and ₹ 25.37 crore has already been recovered.

(c) The Government of Andhra Pradesh has informed that the Corporate Insolvency and Resolution Process (CIRP) started against the Transtroy (India) Limited under Insolvency and Bankruptcy Code (IBC) has no effect over the recoveries from the contractor.

Supply of water through gravity in Polavaram Project

916. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that State Government is planning to give water to Right and Left Canals of Polavaram Project by June, 2019 through Cofferdam;

(b) if so, the details thereof and if not, by when Government would be able to give water through gravity in this project; and

(c) the status of work completed so far in the project along with component-wise expenditure incurred?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) As reported by the State Government of Andhra Pradesh, cofferdams and spillway of Polavaram project are planned for completion by June, 2019 so that river flow can be diverted over Spillway through spill channel facilitating construction of Earth cum Rock-Fill dam across the river. This diversion arrangement made can incidentally facilitate release of some water by gravity to Right and Left Main Canals of Polavaram Irrigation Project (PIP). However, regular release of water through gravity to these canals is planned after completion of the project.

(c) As reported by the State, 64.31% of works has been completed so far. The component-wise expenditure details of Polavaram project since inception, as informed by the State Government, are as under:—

Sl.No.	Component	Expenditure (₹ in crore)
1.	Works	9366.5662
2.	Lands	4799.8366
3.	R&R	669.4886
4.	Work charged and Establishment	894.0197
	TOTAL	15729.9111

Pollution in rivers

917. DR. SANJAY SINH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware of the fact that the 22 kilometer stretch from Wazirabad to Okhla, Delhi of the Yamuna accounts for 76 per cent of the rivers pollution;

(b) whether Government has any plan to control the discharge of untreated industrial and domestic wastes of Yamuna from Wazirabad to Okhla;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH):

(a) Yes, Sir. The Government is aware of the fact that 22 km stretch from Wazirabad to Okhla, Delhi of the Yamuna accounts for the most of the river's pollution.

(b) to (d) In Delhi, under Namami Gange Programme, a total of 11 sewerage infrastructure projects have been taken up at a cost of ₹ 2018 crore. All the Projects are at different stages of implementation which would lead to creation of 1384 Million Litres per Day (MLD) Sewage Treatment Plant (STP) capacity and 125.6 Km of trunk sewers.

Delhi Jal Board (DJB) in order to reduce flow of untreated sewage for bringing improvement in the quality of water in river Yamuna in the Delhi stretch from Wazirabad to Okhla have taken following actions:

DJB is laying Interceptor Sewer lines along three major drains namely Najafgarh Drain, Supplementary Drain and Shahdara Drain in Delhi, in a length of about 53 km to trap the untreated wastewater flowing into the drains to convey the wastewater to the nearest wastewater treatment plants. About 93% work has already been completed